

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
I.A Nos.1071 & 2218 of 2020
IN
Company Appeal (AT) (Insolvency) No. 968 of 2019**

In the matter of:

Parvinder Singh

...Appellant

Vs.

Intec Capital Ltd. & Anr.

...Respondents

Present:

Appellant: Ms. Surbhi Sinha, Advocate.

**Respondents: Mr. Ketan Madan, Mr. Vinod Chaurasia, Advocates for
IRP
CA Piyush Moona (IRP)**

ORDER

(Through Virtual Mode)

01.02.2021: List the matter on 18th February, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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